

CCA-119/04

in

O.A.No. 1101/99

24.01.05

Hon' Mr. A.K. Bhatnagar, J.M.
Hon' Mr. D.R. Tiwari, A.M.

None for the applicant even in the revised call.
On previous date also i.e. 05.11.04 none made
appearance on behalf of applicant in the revised
call. It appears that the applicant is not interested
in prosecuting the case. Accordingly, the CCA is
dismissed in default and for non-prosecution.

[Signature]
A.M.

[Signature]
J.M.

(ns)